

(ii) Efforts should be made to provide foodgrains preferred by the beneficiaries.

(iii) Looking to the preference of the beneficiaries, the wages should be paid partly in cash and partly in kind.

((iv) Majority of the beneficiaries preferred weekly payments. As such, efforts should be made to make weekly and timely payments in all the areas.

(v) It appears that the inspecting and monitoring arrangements at the Centre for effectively supervising the Food for Work Programme and its implementation are rather weak. Supervision, therefore, needs to be strengthened to avoid creation of non-durable assets.

(vi) There is a need for further research and evaluation on its short and long-term benefits to various sections of rural population.

Release of Salt Land For construction of Road in Bhandup Village of Bombay

220. SHRI SUBRAMANIAM SWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have now finalized their stand on the release of Salt Commissioner's lands for the purpose of building an approach road to Bhandup Village in Bombay; and

(b) if so, the exact details and if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The Government have agreed in principle to transfer the salt lands at Bhandup Village in Bombay to the Bombay Municipal Corporation subject to the condition that the market value of the land determined on the date of transfer will be paid by the Corpora-

tion and such compensation as is due to the licencees of the Salt Works will also be paid by the Bombay Municipal Corporation.

Utilisation of Heavy Water imported from U.S.S.R.

221. SHRI SUBRAMANIAM SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether the heavy water imported from the USSR has been utilized in any of the Indian reactors recently; and

(b) if so, the exact dates from which this utilization commenced?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Discontentment in C.B.I. Officers

222. SHRI JHAR KHANDE RAI: SHRI K. M. MADHUKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a newspaper report about the discontent in the CBI and protest by a large number of officers in respect of some of their grievances; and

(b) if so, what exactly are the grievances and what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). A few reports published in the newspapers relating to the CBI staff have come to the notice of the Government. The earlier reports in June 1979 related to the desire and expectation of the CBI staff in regard to improvement in their service conditions. The later reports related to an apprehension among the investigating officers in the CBI following the incident of 29-1-80 involving Shri N. K. Singh, former DIG, CBI.